

**NOTIFICATION No. 90 /2016**

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

<b>Sl. No</b>	<b>Name and Designation</b> Tvl/Tmt/Selvi	<b>Transferred and posted as</b>
1	<b>N.SHARMILA,</b> Judicial Magistrate IV, Coimbatore,	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Coimbatore vice Tmt.M.PRAVEENA, transferred
2	<b>M. PRAVEENA,</b> Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Coimbatore	Judicial Magistrate, Mobile Court, Coimbatore, Vice Thiru.K.- GOPINATH, transferred
3	<b>K. GOPINATH,</b> Judicial Magistrate, Mobile Court, Coimbatore,	Judicial Magistrate, No.IV, Coimbatore vice Ms.N.SHARMILA, transferred
4	<b>A.ROBINSON GEORGE,</b> Additional District Munsif, Sankarankovil	Judicial Magistrate, Sankarankovil, in the existing vacancy

**HIGH COURT, MADRAS**  
**DATED:01.07.2016**

**Sd./-T. Ravindran**  
**REGISTRAR GENERAL**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges –Civil Judges - Transfer and Postings – Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 90/ 2016, dated :01.07.2016

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Ms.N.Sharmila, Judicial Magistrate, No.IV, Coimbatore, who has been transferred and posted as Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Coimbatore in the High Court's Notification cited above, is required to hand over charge of her post to Thiru.K.Gopinath, Judicial Magistrate, Mobile Court, Coimbatore, immediately, and take charge of the post of Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Coimbatore from Tmt.M.Praveena, Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Coimbatore, immediately on the same day.

On relief, Tmt M.Praveena, who has been transferred and posted as Judicial Magistrate, Mobile Court, Coimbatore, in the High Court's Notification cited above, is required to take charge of the post of Judicial Magistrate, Mobile Court, Coimbatore from Thiru.K.Gopinath, Judicial Magistrate, Mobile Court, Coimbatore, immediately on the same day.

On relief, Thiru.K.Gopinath is required to assume charge of the post of Judicial Magistrate, No.IV, Coimbatore, immediately on the same day.

Thiru. A.Robinson George, Additional District Munsif, Sankarankovil, who is also holding full additional charge of the post of Judicial Magistrate, Sankarankovil, who has been transferred and posted as Judicial Magistrate, Sankarankovil, in the High Court's Notification cited above, is required to hand over charge of the post of Additional District Munsif, Sankarankovil, to the Principal District Munsif, Sankarankovil and assume charge of the post of the Judicial Magistrate, Sankarankovil, immediately on the same day.

The Principal District Munsif, Sankarankovil, is required to hold full additional charge of the post of Additional District Munsif, Sankarankovil, until further orders.

**HIGH COURT, MADRAS**  
**DATED:01.07.2016**

**Sd./-T. Ravindran**  
**REGISTRAR GENERAL**